

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 4

C.P. (IB)/1196(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: THE BANK OF MAHARASHTRA LIMITED V/s
BIKAS PREMCHAND MITTAL

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Paresh Chandiramani i/b Adv. Abhishek Samant and Associates appeared for the Financial Creditor.
2. Learned Counsel for the Financial Creditor seeks time to upload consent form of the proposed RP.
3. List this matter on **16.04.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna